

consumption, is liable to excise duty as "Vegetable Product".

(b) Vegetable Product used for industrial purposes is exempted from excise duty. Such exemption has been allowed since December, 1948.

POLICE EXPERTS CONFERENCE

1169. **Dr. Ram Subhag Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that police experts drawn from various States of India and the Centre held a conference at Lucknow during the last week of March, 1955;

(b) if so, the main purpose of that conference; and

(c) the new methods of crime investigation discussed and accepted at the conference?

The Deputy Minister of Home Affairs (Shri Datar): (a) An All India Conference of Identification Experts was held at Lucknow from 22nd to 26th of March, 1955. Most of the participants in this conference were Police Officers dealing with the subject of finger prints etc.

(b) The conference was held to discuss subjects such as finger prints, hand-writing identification, fire-arms ballistics.

(c) The Minutes of the conference are not yet available.

GAZETTED POSTS (MANIPUR)

1170. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Gazetted posts created in Manipur and for which interviews have been held so far since the integration of Manipur; and

(b) whether any concessions are given to the local tribal candidates in such appointments?

The Deputy Minister of Home Affairs (Shri Datar): (a) Thirty-one

Gazetted posts have been created in addition to those which existed in the pre-integration period. Interviews were held for recruitment to three posts by a local committee and for five posts by the Union Public Service Commission.

(b) Due consideration is given to applications from local tribal candidates, consistently with the requirements of efficiency. The percentage of vacancies filled by direct recruitment in Manipur State to be reserved for candidates from Scheduled Tribes is under consideration.

The maximum age-limit prescribed for appointment to a post or service is increased by three years and it is proposed to grant a further relaxation by increasing it to five years. The fees prescribed for admission to selections by competitive examinations are reduced to one-fourth.

ASSISTANT SUPERINTENDENTS

1171. **Shri Ramananda Das:** Will the Minister of Home Affairs be pleased to state the number of candidates proposed to be selected from the competitive examination scheduled to be held in May, 1955 for promotion of Assistants of the Central Secretariat Service to Assistant Superintendent's grade?

The Deputy Minister of Home Affairs (Shri Datar): Twenty. Out of these, five are proposed to be selected from amongst the members of Scheduled Castes/Tribes.

EXCAVATION WORK

1172. { **Shri S. C. Samanta:**
Shri N. B. Chowdhury:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that Archaeological excavations are being carried on at Tamruk (ancient Tamralipta) in the District of Midnapur (West Bengal);

(b) if so, when the work began and